

TO BE PUBLISHED IN PART II SECTION(II) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
CENTRAL BOARD OF DIRECT TAXES

New Delhi, dated

16/2/79

CORRECTION
INCOME TAX

No. 2947 (261/21/78-INT) In the notification of Central Board of Direct Taxes, No. 2947 (261/21/78-INT) dated 21.7.78 for the jurisdiction of CIT (appeals) at Lucknow.

In item 2 under column 2 of the Schedule set at page 2, the following shall be deleted:

"United Pers".

(S.K. Dutta)
Under Secretary
Central Board of Direct Taxes

Copy to:

1. The Commissioner of Income Tax, Lucknow.

2. The Manager, Govt. of India Press, Mayapuri, New Delhi.

(S.K. Dutta)
Under Secretary
Central Board of Direct Taxes.